

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1991**  
TO BE ANSWERED ON 11<sup>TH</sup> March, 2025

**PENDING APPLICATION OF PM-KISAN**

1991. SHRI TARIQ ANWAR:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the status of implementation of the PM-KISAN and other agricultural schemes;
- (b) the number of PM-KISAN applications those are eligible as per the present eligibility criteria but, pending at different level for inclusion in PM-KISAN List; and
- (c) the details and number of farmers who have benefited from the said schemes so far?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers who own cultivable land-holding. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.68 lakh Cr. in 19 installments since inception.

As per operational guidelines of the Scheme, States/UTs are mandated to identify and verify the eligible beneficiaries under the scheme and upload the details of eligible farmers on PM-KISAN Portal. The registration of farmers in the Scheme is an ongoing process. Farmers can self-register themselves online through PM-Kisan Portal. All such applications are approved by the concerned States/UTs after due verification. In the cases, where the required documents/details are not provided by the applicant, the application is liable to be rejected by the State/UT Governments. Once it is approved by the State/UTs, benefit is processed immediately by the Department and the same is released in the subsequent instalment.

The status of implementation of other major agricultural Schemes is attached at Annexure.

Status of implementation of other major agricultural Schemes

- **Pradhan Manti Kisan Mandhan Yojana** is a central sector scheme, is a voluntary and contributory pension scheme for the entry age group of 18 to 40 years with a provision of Rs.3000/- monthly pension on attaining the age of 60 years, subject to exclusion criteria. Since the inception of the scheme, over **24.76** lacs small and marginal farmers have joined the PM KMY scheme.
- **Pradhan Mantri Fasal BimaYojana (PMFBY):** PMFBY was launched in 2016 addressing problems of high premium rates for farmers and reduction in sum insured due to capping. In the past 8 Years of implementation – 63.19 crore farmer applications enrolled and over 19.68 crore (Provisional) farmer applicants have received claims of over Rs.1,73,349 crore. During this period nearly Rs. 32,477 crore were paid by farmers as their share of premium against which claims over Rs.1,73,349 crore (Provisional) have been paid to them.
- **Providing Soil Health Cards to farmers :-** Soil Health Card Scheme was introduced in the year 2014-15 to optimize usage of nutrients. In the year 2024-25, 64.24 lakh Soil Health cards have been issued to farmers.
- **Paramparagat Krishi Vikas Yojana (PKVY) :-** The Parampragat Krishi Vikas Yojana (PKVY) is the first comprehensive scheme launched in 2015-16 by the Central Government as a centrally sponsored programme (CSP) for promotion of organic farming in the country. As on 21.02.2025, Rs 2311.47 Cr. has been released since 2015-16. Under PKVY Scheme 42738 clusters (20 ha each) formed, 10.95 lakh ha area covered (including LAC & Aspirational District program). In addition to above, Under BPKP program of PKVY scheme total 2.15 lakh ha area covered and Under Namami Gange Programme of PKVY scheme funds Rs 272.85 crore has been released total 9551 clusters formed and 1.89 lakh ha area covered.
- **Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) Scheme:-** MOVCDNER scheme launched in 2015-16 for promotion of Organic Farming in the North Eastern States. MOVCDNER scheme aims at development of commodity specific, concentrated, certified organic production clusters in value chain mode to link growers with consumers and to support the development of entire value chain starting from inputs, seeds, certification, to the creation of facilities for collection, aggregation, processing, marketing, and brand building initiative in Northeast Region (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, and Tripura). The main focus of the scheme is on export of produce. Starting in 2015-16, three phases of the scheme have been

completed and has covered 1.85 lakh hectare and benefited 2.15 lakh farmers, formed into 379 FPOs.

- **National Mission on Natural Farming:-** Natural Farming is way of chemical free farming based on the livestock and locally available resources with no fertilizer and pesticides. Government of India is promoting Natural Farming since 2019-20 through a sub-scheme “Bhartiya Prakratik Krishi Paddhati – (BPKP)” under Paramparagat Krishi Vikas Yojna (PKVY) in limited area. Under BPKP, 4.09 lakh hectare area has been covered in 8 states Andhra Pradesh, Chhattisgarh, Kerala, Himachal Pradesh, Jharkhand, Odisha, Madhya Pradesh and Tamil Nadu.
- **Agri Infrastructure Fund:-** A one Lakh Crore, Agriculture Infrastructure Fund (AIF) scheme was launched with an objective to mobilize a medium - long term debt financing facility for investment in viable projects for post-harvest management Infrastructure and community farming assets through incentives and financial support in order to improve agriculture infrastructure in the country. Following supports are being provided under Agri Infra Fund:-

**(i) Interest Subvention:** All loans under this financing facility have interest subvention of 3% per annum up to a limit of ₹ 2 crore. This subvention is available for a maximum period of 7 years. In case of loans beyond ₹ 2 crore, interest subvention is limited up to ₹ 2 crore.

**(ii) Credit Guarantee:** Credit guarantee coverage is available for eligible borrowers from this financing facility under Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) scheme for a loan up to ₹ 2 crore. The fee for this coverage will be paid by the Government. In case of FPOs the credit guarantee may be availed from the facility created under FPO promotion scheme of DA&FW.

As on 28th February, 2025, Rs. 59,943 Crores have been sanctioned for 98,744 projects under AIF, out of this total sanctioned amount ₹ 44,264 Crores are covered under scheme benefits. These sanctioned projects have mobilized an investment of Rs. 96,680 Crores in agriculture sector. Major projects sanctioned under AIF include 25,671 custom hiring centres, 20,216 primary processing units, 15125 warehouses, 3534 sorting & grading units, 2265 cold store projects, around 31,933 other kinds of post-harvest management projects and viable farming assets.

- **Promotion of FPOs:** A Central Sector Scheme for Formation & Promotion of new 10,000 FPOs launched by Hon'ble Prime Minister on 29th February, 2020 with budget outlay of Rs 6,865 Crore till 2027-28. As on 31<sup>st</sup> January 2025, 9,869 no. of FPOs have been registered under new FPO scheme. Equity Grant of Rs. 265.7 Crore has been released to 4,868 FPOs. Credit Guarantee Cover worth Rs. 468.5 Cr. issued to 1,933 FPO.

- **Per Drop More Crop (PDMC) :-** Per Drop More Crop (PDMC) scheme launched during 2015-16 aims to increase water use efficiency at the farm level through Micro Irrigation technologies namely Drip and Sprinkler Irrigation systems to benefit the farmers in the country. During the year 2015-16 to 2021-22, the PDMC was implemented as a component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). From the year 2022-23, the PDMC is implemented under the Rashtriya Krishi Vikas Yojana (RKVY).

Under the Scheme, financial assistance of 55% to Small & Marginal farmers and 45% to Other farmers is provided for installation of Micro Irrigation systems. From the year 2015-16 to 2024-25 (so far), an area of 95.58 lakh hectare has been covered under Micro Irrigation in the Country through the scheme which is about 104% higher as compared to the Pre-PDMC ten years' period. Central assistance of Rs. 22,574 crores release under PDMC since 2015-16.

- **E-NAM extension Platform:-** The Department has integrated 1410 mandis with e-NAM since inception across 23 States & 4 UTs. 21 new mandis of Rajasthan have been integrated with e-NAM. As on 31<sup>st</sup> December 2024, 1.79 crore Farmers & 2.63 Lakh traders have been registered on e-NAM portal. Total volume of 11.02 Crore MT & 42.89 Crore numbers (bamboo, betel leaves, coconut, lemon & sweet corn) collectively worth approximately Rs. 4.01 lakh crore of trade has been recorded on e-NAM platform.
- **Agricultural Mechanization:-** Agricultural mechanization is extremely vital to modernize agriculture and reduce drudgery of farming operations. During the period from 2014-15 to January, 2025 an amount of Rs.8006.28 crore have been allocated for agricultural mechanization. 19,51,080 numbers of machines and equipments have been provided to farmers on subsidy. 26,801 custom hiring centers, 702 high-tech hubs and 24,670 farm machinery banks have been established to make available agricultural machines and equipments to the farmers on rental basis. During 2024-25, Rs.970.60 Crore have been released to States.

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